

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

MISCELLANEOUS APPLICATION NO.170/00095/2020

IN

ORIGINAL APPLICATION NO.170/00656/2019

DATED THIS THE 24TH DAY OF FEBRUARY, 2020

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

1. Union of India
Through its Secretary
Ministry of Defence,
Central Secretariat,
New Delhi – 110 001

2. Engineer in Chief,
Engineer in Chief's Branch,
Army Head Quarters, DHQ (PO)
New Delhi – 01

3. The Chief Engineer,
Head Quarters, Southern Command,
Engineer's Branch, Pune – 01

4. Commander Works Engineer (AF-North),
Bellary Road, Bangalore – 06

5. Garrison Engineer, Air Force
MES, Hebbal, Headquarter
Training Command Campus,
Bangalore – 06.

....Applicants in MA/Respondents in OA

(By Advocate Shri S. Sugumaran)

Vs.

J Samuel,
S/o Sri John David,
Aged about 44 years,
Working as Mate (SSK),
O/o Garrison Engineer Air Force,
MES Hebbal, Headquarter

Training Command Campus,
Bangalore – 06

..... Respondent in MA/Applicant in OA

(By Advocate Shri Subramanya Bhat)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

MA No. 170/00095/2020 for extension of time is allowed. Three months' time granted to comply with the order dated 27.09.2019 in OA No. 170/00656/2019.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicants in MA No. 170/00095/2020

- Document No.1 Copy of the recommendation along with forwarding letter
dated 16.01.2020
- Document No.2 Copy of the order dated 27.09.2019 in OA No. 656/2019

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